

Enforcement of Motor Vehicle Rules in Tripura

267. **Shri Dasaratha Deb:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government are aware that Motor Vehicle Rules are not strictly enforced in Tripura;

(b) whether it is a fact that large number of motor accidents are due to that; and

(c) what steps Government propose to take to enforce Motor Vehicle Rules in order to minimise the number of accidents?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) It is not a fact that the Motor Vehicles Rules are not strictly enforced in Tripura. The provisions of the Motor Vehicles Act, 1939, and the Tripura Motor Vehicles Rules, 1954, framed thereunder, are followed strictly by the Tripura Administration.

(b) No.

(c) Does not arise.

Minor Port at Quilon

268. **Shri Kumaran:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government are aware of any proposal to develop a minor port at Quilon in Kerala; and

(b) if so, at what stage is the proposal now?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) Yes. A scheme for the development of Quilon port is included in the Second Five Year Plan.

(b) Development of Minor Ports is primarily the responsibility of the State Governments. The Kerala Government have suggested the construction of a lighterage port at Thangasari instead of construction of a pier at Quilon with the ancillary facilities

as previously contemplated, in pursuance of the recommendation made by a Committee set up by the State Government. Certain model experiments in this connection are in progress at the Poona Research Station. After the results of these experiments are known, they will be examined and a decision in the matter taken in consultation with the State Government.

Water Supply at Karjat

269. **Shri Asar:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Water supply to Karjat Grampanchayat is charged at Re. 1/- per thousand gallons instead of -[8]- per thousand gallons by the Central Railway authority;

(b) whether Government are aware that there is no maintenance expenditure for that water storage; and

(c) if so, the reason for the increased rate of water supply?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes, Sir.

(b) No, Sir. Expenditure is actually incurred on maintenance of the dam, pipe line etc. for supply of water.

(c) Does not arise.

Telegraph System at Imphal

270. **Shri L. Achaw Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Express and Ordinary telegrams from Imphal Telegraph Office are despatched according to serial number and no priority is given to express telegrams according to a separate serial; and

(b) if so, the reasons therefor?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) No. Priority is given according to class of the telegram.

(b) Does not arise.